

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.86/(MAH)/2014  
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2016

NAME OF THE PARTIES: Mr. Sadashiv S. Patil & Ors.

V/s.  
M/s. Warana-Agro Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Adv. Chirag R. Sonche	Adv for Petitioners	(P. Sonche)
	Mr. Ashok N. Todakar	Respondent No-1	(A. Todakar)
	Sadashiv Shankar patil Pet.		(S. Patil)

**ORDER**

C.P. 86/397-398/CLB/2014

1. Petitioner in person and Respondent No.2 in person are present. Marked their presence on the order-sheet.
2. Advocate of the Respondents is not present. Advocate of the Petitioner has opened the Case and concluded his preliminary submissions.
3. On the next date of hearing, argument of the Advocate of the Respondents shall be heard. If any Rejoinder by the Petitioner on the argument of the Respondents', the same shall also be heard.
4. The next date pronounced is **25<sup>th</sup> November, 2016**. This date is duly communicated to both the sides.

Date: 26.10.2016

sd/-  
**Shri M.K. Shrawat**  
Member (Judicial)